may I ask whether it is under consideration to reduce these rates according to Pakistan rates?

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Shri Raj Bahadur: I can only illustrate the point by mentioning facts and figures. Up to 3 lbs. the total rate is Rs. 4.80nP and the amount that we have to pay to the foreign administration is Rs. 3.30 nP and the amount that comes to India is only Rs. 1.50 nP. The inland postal rate on the same weight is also the same. In the case of Pakistan, they happen to pay much more to the foreign countries as their share than they realise from the particular parcel or item itself.

V. P. Postal Service from India to Burma

*2011. Shri U. L. Patil: Shri Vajpayee:

Will the Minister of Transport and Communications be pleased to state:

- (a) whether V.P. postal service from India to Burma has been suspended with effect from 1st April, 1958;
- (b) whether this has been done at the instance of the Postal Administration of Burma;
- (c) if so, the reasons given by the Burmese authorities for their demand; and
- (d) when is the service likely to be resumed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

- (b) Yes.
- (c) Nil.
- (d) Not possible to say.

Shri U. L. Patil: Is it the first instance of its kind?

Shri Raj Bahadur: No. It depends upon our relations in fhis respect with the Burma Government, which are based on a bilateral agreement which they were entitled to do. I think it is not the first instance of its kind.

Shri Ramanathan Chettiar: May I know whether our postal rates are higher than in Burma?

Shri Raj Bahadur: For that I require separate notice because the original question pertains to something different.

Export of Sugar

*2012. { Dr. Ram Subhag Singh: Shri Vajpayee;

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether any new scheme has been prepared for promoting sugar export; and
 - (b) the nature of the scheme?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas); (a) and (b). The matter is under consideration.

Dr. Ram Subhag Singh: May I know whether Government will enact any legislation for helping the export of sugar from this country?

Shri A. M. Thomas: It will arise only after we have come to a decision in the matter. Perhaps, legislation may also become necessary.

Shri Tyagi: May I know whether in view of the fact that there is a carry-over of 451,000 tons of sugar from the previous year the necessity of export has arisen? The world prices of sugar have come down to £35 per ton and our cost f.o.b. in India is £51:18.0 and so the loss comes to £16:13 per ton f.o.b.; and the total loss comes to £76,19,300. May I know how this loss will be met if sugar is exported outside?

Shri A. M. Thomas: The question has been under our consideration. We invited suggestions from the Indian Sugar Mills Association also. They put forward five suggestions. Now, two suggestions put forward by them are under consideration. One is for the formation of a Corporation; and the Corporation will have as members

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all the sugar factories; and it will be allowed to export, the loss to be recovered from the factories.

The second suggestion is that each sugar factory will be allowed a quota and if that fixed quota is not exported, some penal assessment will levied on that factory. These schemes are under consideration.

We also tried whether the State Trading Corporation can be utilised for export. But the Commerce and Industry Ministry has informed us that their hands are too full and they may not be in a position to undertake the task. We are considering the matter in all its aspects.

Shri Tyagi: Why was not the help of the Tariff Commission sought for examining the expense ratio of sugar production?

The Minister of Food and Agriculture (Shri A. P. Jain): This question relates to the export of sugar not to the cost of production.

Shri Tyagi: To the cost price also.

Shri Yajnik: May I know whether one of the suggestions being considered is also the increase in the prices of sugar in the country? May I also know if the Government are aware that very serious discontent is being expressed all over the country at the prospect of a rise in the prices of sugar just to increase the export of sugar?

Shri A. P. Jain: One of the effects of importing sugar might be that the internal price of sugar may go up. That is also under consideration. And, we will balance all the factorsadvantageous and disadvantageousand then come to a decision.

Shri Ranga: Do Government propose to call in the assistance of the Tariff Commission or experts of simiher stature to advise them in regard to this matter instead of consulting only the Indian Sugar Mills Association?

Shri A. P. Jain: There is no proposal to consult the Tariff Commission. In fact, in this matter, the Tariff Commission does not come into the picture. Government will take a deision merits and on its own responsibility.

Mr. Deputy-Speaker: The Question Hour is over.

WRITTEN ANSWERS TO **QUESTIONS**

कोवारिया स्टेशन के निकट पुल

*१६६४ श्री श्री नारायल वास : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

- (क) भ्या पूर्वोत्तर रेलवे के मानसी-मपौल सैक्शन पर कोपारिया स्टेशन के निकट रेलवे पुल के पुन : निर्माण की प्रस्थापना पर विचार कर लिया गया है: और
- (ख) यदि हां, तो इस विषय में च्या निर्णय किया गया है 🤌

रेलवे उपमंत्री (भी शाहनवाज सां): (क) ग्रीर (ल) कोपारिया स्टेशन के पास मीजुदा धमाराघाट ढलान (dip) पर पुल बनाने के बारे में विचार हुआ है लेकिन श्रभी कोई फैसला नहीं किया गया है. क्योंकि यह नहीं कहा जा सकता कि कांगी नदी पर किनारे के बांध बन जाने के बाद कितना भानी इस रास्ते से होकर गुजरेगा । इस समय हम इस बात पर विचार कर रहे हैं कि ग्रगर हो सके तो तब नक के लिए बहां एक पायदार पूल (Pile Bridge) बना दिया जाये ।